

1	2	3	4	5	6
8	Himachal Pradesh	12	93	12448	205.25
9	J&K	14	283	136730	635.93
10	Jharkhand	22	19737	1691797	2662.61
11	Karnataka	25	132	891939	600.10
12	Kerala	7	0	56351	134.32
13	Madhya Pradesh	32	806	1376242	1533.34
14	Maharashtra	34	6	1876391	713.44
15	Manipur	9	882	107369	357.79
16	Meghalaya	7	1943	116447	290.41
17	Mizoram	8	137	27417	104.25
18	Nagaland	11	105	69900	111.17
19	Orissa	31	17895	3185863	3575.11
20	Punjab	17	0	148860	154.59
21	Rajasthan	40	4454	1750118	1254.49
22	Sikkim	4	25	11458	57.10
23	Tamil Nadu	26	0	545511	447.41
24	Tripura	4	160	194730	131.46
25	Uttar Pradesh	64	30802	1120648	2719.51
26	Uttarakhand	13	1469	281615	643.89
27	West Bengal	28	4573	2699734	2344.63
TOTAL :		573	118499	24645017	26353.51

**Approval of power projects in Orissa**

2136. SHRI KISHORE KUMAR MOHANTY: Will the Minister of POWER be pleased to state:

(a) the number and particular of thermal power projects submitted by the Orissa Government that are pending with the Ministry including 2,640MW Lanco Babandh Power Limited, Dhekanal and 2x660 MW CESC Limited power project at Neulapoi, district Dhenkanal;

(b) the reasons for the delay in approving the proposals; and

(c) by when the proposals would be finally disposed of?

THE MINISTER OF POWER (SHRI SUSHILKUMAR SHINDE): (a) to (c) As per Electricity Act, 2003, generation has been delicensed and concurrence of Central Electricity Authority (CEA)/Ministry of Power is not required. Therefore, no proposals have been received and pending with the Ministry of Power/CEA for approval.

#### **Universal access to electricity**

2137. SHRI SHYAMAL CHAKRABORTY: Will the Minister of POWER be pleased to state:

(a) whether Government proposes to universalize access to electricity in the country on a priority basis;

(b) if so, the amount of electricity needed to meet the basic needs of rural households in the country under a universal access regime;

(c) whether decentralized generation and distribution of electricity through renewable sources would help in ensuring the above access in a significant manner;

(d) if so, the percentage share of electricity that could be potentially supplied through renewable energy sources in 2022 or 2032; and

(e) the specific steps taken by Government and policies formulated to ensure that the above potential is fully utilized to ensure universal access to electricity?

THE MINISTER OF POWER (SHRI SUSHILKUMAR SHINDE): (a) The Government of India launched 'Rajiv Gandhi Grameen Vidyutikarn Yojana (RGGVY) - Scheme for Rural Electricity Infrastructure and Household Electrification, in April, 2005 for providing access to electricity to rural households. Under RGGVY, so far 573 projects covering electrification of about 1.18 lakh un/de-electrified villages and providing free electricity connections to estimated 2.46 crore Below Poverty Line (BPL) households, have been sanctioned.